

MEGHALAYA LEGISLATIVE ASSEMBLY
BUDGET SESSION
(BULLETIN)
FRIDAY, THE 19TH MARCH, 2010.

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 12.35 p.m. The day was allotted for transaction of Government Business.

- 1. National Anthem was played.**
- 2. Address was made by the Governor under Article 176 of the Constitution of India.**
- 3. REPORT OF THE BUSINESS ADVISORY COMMITTEE:**

In pursuance 230 of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, the Hon'ble Speaker announced the Report of the Business Advisory Committee.

4. ALLOCATION OF TIME :

Shri. M. M. Danggo, Minister in-charge Parliamentary Affairs moved : "This House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the current session".

(The motion was put to vote and adopted, and the Calendar was approved).

5. PANEL OF CHAIRMEN :

In pursuance of Rule 9 (1) of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, the Hon'ble Speaker nominated the following Members to the Panel of Chairmen for the current session :

- (i) Shri. H.D.R. Lyngdoh, MLA.
- (ii) Shri. Rowell Lyngdoh, MLA.
- (iii) Shri. J.M.Marak, MLA.
- (iv) Shri. A.L. Hek, MLA.

6. PRESENTATION OF SUPPLEMENTARY DEMANDS FOR GRANTS AND SUPPLEMENTARY APPROPRIATION / REPORT / LAYING OF ORDINANCE / INTRODUCTION OF BILL :

- (i) Dr. Mukul Sangma, Deputy Chief Minister in-charge Finance presented the Supplementary Demand for Grants and Supplementary Appropriation for 2009 – 2010.
- (ii) Dr. Mukul Sangma, Deputy Chief Minister in-charge Finance presented the following Reports of the Government of Meghalaya :
 - (a) Appropriation Accounts, 2008 – 2009.
 - (b) Finance Accounts 2008 – 2009.

- (iii) Dr. Mukul Sangma, Deputy Chief Minister in-charge Finance presented the Report of the Comptroller and Auditor General of India for the year ending 31st March, 2009.
- (iv) Shri. Martin M. Danggo, Minister in-charge Parliamentary Affairs, laid the Meghalaya Legislators' Salaries and Allowances Amendment Ordinance, 2009 (Ordinance No.1 of 2009).
- (v) Shri. Martin M. Danggo, Minister in-charge Parliamentary Affairs, introduced the Meghalaya Legislators' Salaries and Allowances (Amendment) Bill, 2010, with the leave of the House.
- (vi) Shri. Paul Lyngdoh, Minister in-charge Cooperation laid the Annual Report and Accounts of the Meghalaya State Warehousing Corporation for the year 2007 – 2008.
- (vii) Shri. H.D.R. Lyngdoh, Chairman, Committee on Welfare of Scheduled Tribe / Scheduled Caste and Other Backward Classes presented the Fifth Report of the Committee for the year 2010.
- (viii) Shri. Manas Chaudhuri, MLA and Member of the Rules Committee presented the Report of the Rules Committee, 2010.
- (ix) Shri. M. M. Sangma, Chairman, Public Accounts Committee, presented the following :
 - (a) Thirty – Fourth Report of the Committee on Public Accounts for the year 2009 – 2010.
 - (b) Thirty-Fifth Report of the Committee on Public Accounts for the year 2005 – 2006.

7. OBITUARY REFERENCES :

Dr. Mukul Sangma, Deputy Chief Minister, Shri. B. M. Lanong, Deputy Chief Minister, Shri. Conrad K. Sangma, Leader of Opposition, Shri. Ardent Basaiawmoit, MLA, Shri. E. C. Bamon, MLA, Shri. Manas Chaudhuri, MLA and the Hon'ble Deputy Speaker paid rich tribute and condolences to the departed Members, Shri. Dominic Roblin Nongkynrih and Shri. Jyoti Basu.

8. ADJOURNMENT :

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Monday, the 22nd March, 2010.

W. M. Rymbai

Secretary,

Meghalaya Legislative Assembly.
